

(a) the details of the cooperative Institutions in Punjab having Government share capital;

(b) whether some institutions had offered to return the Government share money; and

(c) if so, the details thereof and the decision taken by Government in these cases?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI NITISH KUMAR):

(a) to (c). According to the information furnished by the State Government a sum of Rupees 175.50 crore has been invested as share capital in 4901 Cooperative Institutions in the State. The retirement of such share capital is done in accordance with the terms and conditions prescribed for each of these Institutions.

[*Translation*]

Circulation of Pak Currency in Kashmir

9302. SHRI HARISH RAWAT:
SHRI RAJAMOHANA REDDY:
SHRI Y.S. RAJA SEKHAR
REDDY:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that Pakistani Currency is being used as media of exchange in some part of Kashmir Valley;

(b) if so, the details thereof; and

(c) the steps taken by Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SUBODH KANT SAHAY): (a) and (b). The Government of Jammu and Kashmir have

informed that there is no such information with them. The report is unfounded.

[*English*]

Cattle Lifting from India to Bangladesh

9303. SHRI RAJVEER SINGH: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of cases of cattle lifting from Indian border to Bangladesh during 1989; and

(b) the steps taken by Government to prevent such cases?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SUBODH KANT SAHAY): (a) 248 cases of cattle-lifting were reported on Indo-Bangladesh border in 1989.

(b) BSF have been taking necessary steps in coordination with the Bangladesh authorities, to check such instances. More border outposts and observation post towers of BSF have been set up, and sophisticated equipments and vehicles etc. have been provided to increase the vigilance on the border.

Extortion of Money by Some Youths in Punjab

9304. SHRI V. SREENIVASA
PRASAD:
SHRI BANWARI LAL PURO-
HIT:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether some youths in Punjab are extorting huge amounts from public by issuing threats for giving the same to the families of terrorists; and

(b) if so, the steps taken to curb the activities of such youths and to take action against them?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SUBODH KANT SAHAY): (a) Some incidents of extortion of money from the public and payment of money to families to terrorists killed have come to notice.

(b) Appropriate steps are being taken by the Government of Punjab to curb such activities.

Hoax Bomb Calls in Delhi

9305. SHRI BALASAHEB VIKHE PATIL: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether there has recently been an increase in the unlawful activities by antisocial elements in Delhi, Particularly in South Delhi area;

(b) whether residents in South Delhi are receiving telephone calls of bomb threats by planting hoax bomb in the residential areas;

(c) whether any complaints in this regard have been registered with police authorities;

(d) if so, the action taken thereon so far; and

(e) the preventive measures being taken by Government to keep peace in areas of South Delhi?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SUBODH KANT SAHAY): (a) to (c). No, Sir.

(d) Does not arise.

(e) The following measures have been

taken to prevent terrorists activities in the Area:—

(i) Anti-terrorist Cell South District has been activated and strengthened.

(ii) Regular checking of buses (DTC/ under DTC Operation and private) is done.

(iii) PCR Vans/Pickets have been alerted.

(iv) All ACsp/SHOs/Inspectors have been briefed to conduct thorough and random checking of buses and also to carry out door to door survey to keep an eye over the hide outs of the terrorists.

(v) DTC Staff, Associations, Colleges & Schools have been briefed about the reactions to be taken by them to avoid such incidents.

(vi) The Public is educated through the T.V., Newspapers and Radio to exercise caution and to be on the look out for suspicious objects and to inform the police, if necessary.

Appointment of Chairman and Directors of NDDB

9306. SHRIMATI SUBHASHINI ALI: Will the Minister of AGRICULTURE be pleased to state:

(a) the procedure followed for the appointment of Chairman and other Directors of National Dairy Development Board;

(b) when were the present incumbents to these posts appointed;

(c) whether there are two Managing Directors on the Board of NDDB;

(d) if so, whether NDDB Act provides for these appointments; and